(h) Statement by Government accepting the above Reports.

[Placed in Library. See No.L.T. 1210/15/09]

(ii) (a) Fifty-seventh Annual Report and Accounts of the Hindustan Cables Limited (HCL), Kolkata, the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No.L.T. 1212/15/09]

- (b) Sixty-second Annual Report and Accounts of the NEPA Limited, Nepanagar, Madhya Pradesh, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (c) Reviews by Government on the working of the above Companies.

[Placed in Library. See No.L.T. 1216/15/09]

Report and Accounts (2007-08) of CAPART, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Council for Advancement of Peoples Action and Rural Technology (CAPART), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 1629/15/09]

श्री उपसभापति : आप जाइए ..(व्यवधान).. मैं आपकी बात सुनूंगा, मगर आप अपनी सीट पर जाइए ..(व्यवधान)..

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI A.A. JINNAH (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2009-10):

- (i) First Report (Fifteenth Lok Sabha) on Demands for Grants (2009-10) of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals);
- Second Report (Fifteenth Lok Sabha) on Demands for Grants (2009-10) of the Ministry of Chemicals and Fertilizers (Department of Fertilizers); and

(iii) Third Report on Action Taken by the Government on the recommendations of the Committee (2008-09) contained in their Twenty-seventh Report (Fourteenth Lok Sabha) on Performance of Fertilizer Industry in Public, Private and Cooperative Sectors.

STATEMENTS OF THE COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI PRAVEEN RASHTRAPAL (Gujarat): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

- (i) Final Action Taken Statements of the Government on the Recommendations/ Observations contained in Chapter-I of the Twenty-seventh Report (Fourteenth Lok Sabha) on Reservation for and Employment of Scheduled Castes and Scheduled Tribes in United India Insurance Company Limited.
- (ii) Final Action Taken Statements of the Government on the Recommendations/ Observations contained in Chapter - I of the Thirtieth Report (Fourteenth Lok Sabha) on Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Airports Authority of India.

MOTION FOR ELECTION TO THE NATIONAL SHIPPING BOARD

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I move the following Motion:

That in pursuance of clause (a) of sub-section (2) of Section 4 of the Merchant Shipping Act, 1958 (44 of 1958), read with sub-rule (2) of Rule 4 of the National Shipping Board Rules, 1960, this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House, to be a member of the National Shipping Board in the vacancy caused due to the resignation of Shri Su. Thirunavukkarasar from the membership of Rajya Sabha w.e.f. the 9th November, 2009.

The question was put and the motion was adopted.

RE: PRIVILEGE NOTICE

श्री उपसभापति : आप जाइए ..(व्यवधान)..मैं आपकी बात सुनूंगा, मगर आप अपनी सीट पर जाइए ..(व्यवधान)..

SHRI RAJNITI PRASAD (Bihar): Sir, I may be allowed to speak.

श्री उपसभापति : राजनीति प्रसाद जी, आप एक मिनट मेरी बात सुनिए..(व्यवधान)..

श्री अली अनवर अंसारी: महोदय, हम लोगों ने 'चौथी दुनिया' अखबार के खिलाफ नोटिस दिया है। यह अखबार पूरे हाउस को ...(व्यवधान)...